

**MINISTRY OF MINORITY AFFAIRS
(ALPASANKHAYAK KARYA MANTRALAYA)**

1. Overall policy, planning, coordination, evaluation and review of the regulatory and developmental programmes of the minority communities.
2. All matters relating to minority communities except matters relating to law and order.
3. Policy initiatives for protection of minorities and their security in consultation with other Central Government Ministries and State Governments.
4. Matters relating to linguistic minorities and the Office of the Commissioners for Linguistic Minorities.
5. Matters relating to the National Commission for Minorities Act.
6. Work relating to the evacuee Wakf properties under the Administration of Evacuee Property Act, 1950 (31 of 1950) (since repealed).
7. Representation of the Anglo-Indian Community.
8. Protection and preservation of non-Muslim shrines in Pakistan and Muslim shrines in India in terms of the Pant-Mirza Agreement of 1955, in consultation with the Ministry of External Affairs.
9. Questions relating to the Minority Communities in neighboring Countries, in consultation with the Ministry of External Affairs.
10. Charities and Charitable Institutions, Charitable and religious Endowments pertaining to subjects dealt with in the Department.
11. Socio-economic, cultural and educational matters pertaining to minorities, including issues related to minorities, issues related to minority educational institutions and organizations, including the Maulana Azad Education Foundation.
12. The Wakf Act, 1995 (43 of 1995) and Central Wakf Council.
13. The Durgah Khawaja Saheb Act, 1955 (36 of 1955).
14. Funding of programmes and projects for the welfare of minorities, including the National Minorities Development and Finance Corporation.
15. Employment opportunities for minorities in the Central and State public sector undertakings, as also in the private sector.
16. Formulation of measures relating to the protection of minorities and their security in consultation with other concerned Central Ministries and State Governments.
17. National Commission for Socially and Economically Backward Sections among Religious and Linguistic Minorities.
18. All matters relating to the Justice Sachar Committee.
19. Prime Minister's new 15 Point Programme for Minorities.
20. Commissioner for Linguistic Minorities.

21. National Commission for Minorities.
22. Central Wakf Council.
23. National Minorities Development & Finance Corporation.
24. Maulana Azad Education Foundation.
25. Durgah Khwaja Saheb.
26. Any other issue pertaining to the minority communities.